

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/2294 /A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lobsang Tenzin,  
Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 5<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter dated 01.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 24.05.2025 to 25.05.2025**. The next senior most Judicial Officer available at the station shall remain in charge of his Office during his absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/2295 /A, dated 5.5.2025**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

@ 02.05.25

**JT. REGISTRAR (VIGILANCE)**

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